

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO.1958**

**TO BE ANSWERED ON DECEMBER 09, 2021**

**DEMOLITION OF SLUMS**

**NO.1958. DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the number of slums demolished or evicted in the country since March, 2020 during the Covid-19 pandemic, State-wise; and**
- (b) whether the Government has any record of slums being evicted in the country even after the United Nations Special Rapporteur requesting the Government not to take any coercive action against the slum dwellers or rented house dwellers and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE IN THE**

**MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI KAUSHAL KISHORE)**

**(a) & (b): Land and Colonization are State subjects. Schemes related to slums are implemented by States/UTs. However, Ministry of Housing and Urban Affairs is supplementing the efforts of States/UTs by providing central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) for construction of houses for all eligible families/beneficiaries including slum dwellers. The “In-situ Slum Redevelopment (ISSR)” component under PMAY-U Mission mandates use of land as a resource for providing houses to slum dwellers across the country. So far, a total of 6.34 lakh houses for slums dwellers have been grounded, of which 4.55 lakh houses have been completed with basic facilities under the scheme. The data related to number of slums demolished or evicted is not maintained centrally by the Ministry.**

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